Acc. No. 3048

ASSAM ACT IX OF 1952



THE ASSAM FOREST (AMENDMENT) ACT,

(Passed by the Assembly) for the market of a stall wall and polynomial sects for the section sets by the west

(Received the assent of the Governor on the 8th October 1952)

[Published in the Assam Gazette, dated the 15th October 1952]

further to amend the Assam Forest Regulation, 1891

Picemble.

Whereas it is expedient further to amend the Assam Forest Regulation, 1891, hereinafter called the "Regulation VII of 1891. tion", in the manner hereinafter appearing;

It is hereby enacted as follows:-

Short title, extent and commence-

- 1. (1) This Act may be called the Assam Forest (Amendment) Act, 1952.
 - (2) It shall have the like extent as the Regulation.
 - (3) It shall come into force at once.

Amendment

2. In sub-section (1) of section 3 of the Regulation, for of Regulation of Regulation of Regulation Forester "the words "Sub-Assistant Conservator, Forest Ranger, VII of 1891. Forester" the words "Forest Ranger, Deputy Ranger. Forester, Assistant Forester" shall be substituted